

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**MA No.060/414/2019 &
CP No.060/035/2019 in
O.A.NO. 060/1223/2012 Date of order:- 8.3.2019.**

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mrs.P.Gopinath, Member (A).

Manjit Kaur w/o Nirmal Singh, Data Entry Operator 'E' (Class 'E' post) (now retired) r/o House No.2354, Phase 10, Mohali, through her husband, next friend and GPA Nirmal Singh s/o late Sh. Sham Singh, r/o House NO.2354, Phase 10, SAS Nagar, Mohali, Punjab Pincode 160062.

.....Applicant.

(By Advocate :- Mr. Parveen Kumar Garg)

Versus

1. Sunita Goyale, Director, National Institute of Electronics & Information Technology (NIELIT), C-134, Puncom Building, Industrial Area, Phase VIII, Sector 72, SAS Nagar, Mohali, Pin code 160062.
2. Susheel Gabgotra, Additional Director (P&AQ), National Institute of Electronics & Information Technology (B NIELIT), C-134, Puncom Building, Industrial Area, Phase VIII, Sector 72, SAS Nagar, Mohali Pincode 160062.

...Respondents

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

MA NO.060/00414/2019 is allowed and the applicant is exempted from filing certified copies of annexures.

2. We are not inclined to entertain the present contempt petition as the applicant has to file execution application. Accordingly, the present contempt petition is dismissed.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(P.GOPINATH)
MEMBER (A).**

Dated:- 08.03.2019.

Kks

